

MANIPUR JUDICIAL ACADEMY

HIGH COURT OF MANIPUR COMPLEX
MANTRIPUKHRI, IMPHAL EAST, MANIPUR – 795002

ORDER

Imphal, the 20th January, 2023

No. MJA/E – 01/2015/1763-80 : In exercise of the power conferred under Rule 22(2) of the High Court of Manipur (Manipur Judicial Academy) Rules, 2022, the following persons are appointed temporarily in the office of Manipur Judicial Academy in the post indicated against their names created vide order/letter No.4/159/2016-Judl/L(MJA) dated 11.02.2021 of the Secretariat: Law and Legislative Department, Government of Manipur and the same post being extended vide order/letter No. 4/159/2016-Judl/L(MJA) dated 28.03.2022

Sl. No	Name	Name of Post	Pay Scales
1	Brainy Maibam	Computer Operator	Level – 4 of Pay Matrix (21700 – 69100) of Manipur Service (Revised Pay) Rule, 2019
2	Maharabam Bikramjit Singh	Computer Operator	Level – 4 of Pay Matrix (21700 – 69100) of Manipur Service (Revised Pay) Rule, 2019
3	Senjam Ronel Singh	Computer Operator	Level – 4 of Pay Matrix (21700 – 69100) of Manipur Service (Revised Pay) Rule, 2019
4	T. Liangoumang	Computer Operator	Level – 4 of Pay Matrix (21700 – 69100) of Manipur Service (Revised Pay) Rule, 2019

The expenditure is debitable from relevant Head of Account of the Manipur Judicial Academy, Imphal under Demand No. 26 Administration of Justice.

They shall be on probation for a period of 1 (one) year from the date of joining.

By order etc.,



(KH . NOBIN SINGH)
DIRECTOR

MANIPUR JUDICIAL ACADEMY
Imphal, the 20th January, 2023

No. MJA/E – 01/2015/1763-80

Copy to:

1. The Registrar General, High Court of Manipur.
2. The Principal Accountant General (A&E), Manipur.
3. The Commissioner (Law), Government of Manipur.
4. The Registrar (Judl), High Court of Maniur.